

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:373

ANSWERED ON:06.08.2013

CANCELLATION OF COAL BLOCKS

Ahir Shri Hansraj Gangaram; Dhruvanarayana Shri R.

Will the Minister of COAL be pleased to state:

- (a) whether the Government has cancelled the allotment of coal blocks to certain companies;
- (b) if so, the details thereof during each of the last three years and the current year along with the reasons therefor, State and coal block-wise;
- (c) the action taken by the Government against the violators in each case; and
- (d) the steps taken/being taken by the Government to reallocate these cancelled coal blocks to public sector companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) to (c): The details of coal blocks de-allocated during each of the last three years and the current year along with the reasons therefor, State and coal block-wise are given at Annexure.
- (d) Out of the de-allocated coal blocks, three coal blocks, namely, Brahmini, Chicro-Pastimal and East of Damagoria (Kalyaneshwari) have been assigned to Coal India Limited and the de-allocation of five coal blocks namely, Chatti Bariatu, Kerandari, Chatti Bariatu (South), Banhardih and Saharpur Jamarpani has been withdrawn. In respect of remaining de-allocated coal blocks, there is no such proposal, at present, under consideration of the Government.